

**GOVERNMENT OF INDIA  
MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION  
DEPARTMENT OF FOOD AND PUBLIC DISTRIBUTION**

**LOK SABHA  
UNSTARRED QUESTION NO.3435  
TO BE ANSWERED ON 9<sup>TH</sup> AUGUST, 2023**

**INCREASING CIP OF FOODGRAINS**

**3435. SHRI RAVIKUMAR D.:**

**Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION उपभोक्ता मामले, खाद्य और सार्वजनिक वितरण मंत्री be pleased to state:**

- (a) whether the Government has any intention to increase Central Issue Price (CIP) of foodgrains, if so, the details thereof;**
- (b) the details of food subsidy amount released to States, State and year-wise; and**
- (c) whether there is any plan to include more items of cereals in the PDS, if so, the details thereof?**

**A N S W E R**

**MINISTER OF STATE FOR MINISTRY OF RURAL DEVELOPMENT AND CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION  
(SADHVI NIRANJAN JYOTI)**

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**(a): The National Food Security Act, 2013 (NFSA) provides for coverage of upto 75% of the rural and upto 50% of the urban population for receiving foodgrains at Central Issue Prices (CIP) specified in Schedule-I of the Act. The Central Government, in order to remove the financial burden of the poor beneficiaries and to ensure nationwide uniformity and effective implementation of the Act, is providing food grains free of cost to NFSA beneficiaries i.e. AAY households and PHH beneficiaries, for a period of one year beginning from 1st January 2023 under the Pradhan Mantri Garib Kalyan Anna Yojana (PMGKAY). At present, no proposal for increasing the CIP under the Act is under consideration of the Government.**

**(b): States are allocated food grains at subsidized rates under the NFSA and Other Welfare Schemes. Difference between Economic Cost and Central Issue Price (CIP) at which foodgrains are issued to States are reimbursed to Food Corporation of India (FCI) and States participating in the Decentralized Procurement (DCP), as food subsidy. Funds are also released to FCI for maintenance of buffer stocks.**

**A statement indicating the amount of food subsidy released to DCP States, during the last five years is at Annexure.**

**(c): Under the Act, the term "foodgrains" is defined as rice, wheat or coarse grains or any combination thereof conforming to such quality norms as may be determined, by order, by the Central Government from time to time. At present, no proposal to include more items of cereals under the Act is under consideration of the Government.**

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**ANNEXURE**

**ANNEXURE REFERRED TO IN PART (b) OF THE LOK SABHA UNSTARRED QUESTION NO. 3435 DUE FOR ANSWER ON 09.08.2023 REGARDING “INCREASING CIP OF FOODGRAINS”.**

**The amount of food subsidy released to States/UTs participating in the Decentralized Procurement (DCP), during the last five years**

(In crore)

S. No.	Name of the State	2018-19	2019-20	2020-21	2021-22	2022-23	2023-24 (As on 31.07.23)
1	Andhra Pradesh	4542.57	7404.42	8424.72	9323.38	6635.97	2121.34
2	Bihar	2291.68	2535.71	4117.33	7671.90	10966.10	697.80
3	Chhattisgarh	3303.19	4628.11	7193.13	9047.77	7574.81	62.04
4	Gujarat	9.31	69.03	9.24	749.43	311.54	-
5	Karnataka	417.53	205.79	323.99	1682.12	2191.75	-
6	Kerala	620.23	469.30	1214.98	1777.86	1544.89	-
7	Madhya Pradesh	6026.97	8888.39	11946.44	14420.62	9471.50	5147.32
8	Maharashtra	0.00	1920.17	2555.74	4082.07	2725.75	1004.60
9	Odisha	4651.01	5807.45	8985.73	7892.69	7600.05	6205.02
10	Punjab	1722.33	1612.09	1761.53	2047.53	1202.49	304.98
11	Rajasthan #	-	-	-	-	-	-
12	Tamil Nadu	1136.61	3242.79	3109.76	6250.93	8685.95	-
13	Telangana	2559.31	4858.89	6879.59	7665.02	5242.76	2311.68
14	Uttar Pradesh	-	-	-	-	-	-
15	Uttarakhand	329.8	903.12	1371.33	1554.43	1212.25	-
16	West Bengal	3279.69	2194.86	8792.03	5421.34	6580.11	-
17	Jharkhand ##	-	-	3.66	-	-	-
18	Tripura	-	-	29.79	15.58	148.67	59.78
19	DBT *	139.25	204.24	182.78	186.87	187.24+0.66	104.58+.27 =104.85
		31029.48	44944.36	66901.77	79789.54	72,282.50	18019.41

# Rajasthan has adopted Non- DCP in RMS 2017-18.

## Jharkhand was DCP for KMS 2016-17 (only for 1 district) 2017-18 (only for 5 District), 2018-19 (only for 6 District). They have adopted Non-DCP in KMS 2019-20.

\*Under DBT scheme, w.e.f. 2015-16 subsidy is released to UTs of Chandigarh, Puducherry, Dadra & Nagar Haveli.

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